colonies for security purposes. In this connection, the Resident's Welfare Association have to complete certain formalities, like preparation of layout of the colony, marking location of gate, no-objection certificate from the Traffic Police. The said policy/guidelines provide for, *inter alia*, timing for opening and closing of gates; width of gates, manning of gates; etc.

(d) to (f) The Municipal Corporation of Delhi has informed that in the recent past on the direction of the Hon'ble High Court of Delhi, unauthorised speed breakers on roads have been removed. The New Delhi Municipal Council has informed that the speed breakers in its area have been constructed as per recommendations of the Committee of Traffic Police in the interest of safety of pedestrians. However, erection of speed breakers on a road/street is done as per guidelines of Indian Roads Congress.

Naxalites arrested by the Delhi Police

1863. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of naxalites arrested from Delhi by Delhi Police till date;
- (b) whether Government is aware that naxalites have expanded their network in Delhi and NCR too;
 - (c) if so, the details thereof; and
 - (d) the action Government proposes to check the spread naxalite terror in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLAY RAMACHANDRAN): (a) Ten naxalites-5 in the year 2009 and 5 in the year 2010 (up to 30.7.2010) have been arrested by the Delhi Police.

- (b) and (c) Some Naxal elements have a presence in Delhi and NCR whose activities are under watch.
- (d) State Governments deal with various issues related with naxal problems in the respective States. The Central Government supplements efforts of the State Governments on both development and security fronts.

NCRMP for four districts of Maharashtra

1864. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has received any proposal from Government of Maharashtra to accord early sanction to National Cyclone Risk Management Project (NCRMP) in four coastal districts of Maharashtra; and
 - (b) if so, Government's response thereto and by when it will get approval?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) Certain clarification have been sought from the State Government, the approval of project will depend upon techno-financial feasibility of the project.

NATGRID

1865. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has introduced a new intelligence scheme named NATGRID;
- (b) the salient features of the new scheme; and
- (c) if so, the improvements contemplated in the prevalent system?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Government of India has set up National Intelligence Grid (NAIGRID) as an attached office of the Minister of Home Affairs with effect from 01.02.2009 with an aim to link data bases which would be an input in combating terrorism. It intends to create a facility that improves India's capability to counter internal security threats.

Steps to prevent link between Maoists of Nepal and India

†1866. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any concrete steps is being taken by Government to prevent cooperation and link between maoists of Nepal and India; and
- (b) if so, the details thereof and whether some maoists/naxalites have been handed over to India by Nepal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) There are no inputs indicating operational link between Maoists of Nepal and India.

†Original notice of the question was received in Hindi.